

GOVERNMENT OF INDIA
MINISTRY OF COOPERATION

RAJYA SABHA
STARRED QUESTION NO. 115
TO BE ANSWERED ON 29th JULY, 2026

STRENGTHENING AND DIGITIZATION OF PACS

115 # SHRI PRADIP KUMAR VARMA:

Will the Minister of COOPERATION be pleased to state:

- (a) whether any special initiative has been taken by Government to strengthen and digitize Primary Agricultural Credit Societies (PACS) with the aim of reinforcing the cooperative sector and strengthening the rural economy;
- (b) if so, the number of PACS computerized so far in the country and the major steps taken for this purpose;
- (c) whether Government is assimilating new activities and services to develop PACS as multi-purpose institutions; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF COOPERATION
(SHRI AMIT SHAH)

- (a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (D) IN RESPECT OF RAJYA SABHA STARRED QUESTION NO. 115 FOR REPLY ON 29TH JULY, 2026 ASKED BY SHRI PRADIP KUMAR VARMA REGARDING STRENGTHENING AND DIGITIZATION OF PACS.

(a) Yes, Sir. The Government has taken several initiatives to strengthen and digitize Primary Agricultural Credit Societies (PACS), the major initiatives include:

- i. Computerisation of functional PACS through a common ERP-based National Software;
- ii. Adoption of Model Bye-laws enabling PACS to undertake more than 25 business activities;
- iii. Establishment of new Multipurpose PACS, Dairy Cooperative Societies and Fisheries Cooperative Societies in uncovered Panchayats/Villages;
- iv. Implementation of the World's Largest Grain Storage Plan in the Cooperative Sector through convergence of various Central Government schemes; and
- v. Integration of PACS with various digital and citizen-centric platforms for improving efficiency, transparency and ease of doing business.

(b) The number of PACS computerised so far in the country are at **Annexure-‘A’**. The Government has taken the following measures under the Centrally Sponsored Project for Computerisation of PACS to facilitate digital functioning of PACS and improve service delivery to farmers:

- i. A common ERP-based National Software has been developed and deployed for computerisation of functional PACS. The project covers 79,630 PACS which is 74% of Functional PACS in the country. The software provides integrated modules for membership management, loan operations, deposits, fertilizer and seed distribution, inventory management, accounting, audit, MIS and other business activities.
- ii. Legacy data of PACS has been digitized and migrated to the ERP platform to facilitate digital record management, improve transparency and reduce dependence on manual record keeping.
- iii. Training and handholding support have been provided to PACS functionaries and other stakeholders for effective adoption and utilization of the ERP software.
- iv. The software incorporates State-specific business requirements and operational processes through continuous enhancements and customization based on feedback received from States/UTs and other stakeholders.
- v. The implementation of the Project is regularly monitored through periodic review meetings to improve adoption of digital transactions and effective utilization of the ERP software.

(c) and (d) **Yes, Sir.** The Government has taken several initiatives to transform Primary Agricultural Credit Societies (PACS) into vibrant, self-reliant and multipurpose cooperative institutions by diversifying their economic activities, strengthening their digital capabilities and integrating them with various Government service delivery platforms under the vision of "**Sahakar Se Samriddhi**".

To enable PACS to function as multipurpose economic entities, the Ministry has prepared Model Bye-laws for PACS, enabling them to undertake more than 25 business activities, including short-term and long-term agricultural credit, procurement of agricultural produce, warehousing and storage, processing and marketing of agricultural produce, distribution of fertilizers, seeds and pesticides, dairy, fisheries, custom hiring centres, Fair Price Shops, Common Service Centres (CSCs), LPG/CNG/Petrol/Diesel distributorships, Jan Aushadhi Kendras, community irrigation and other rural economic activities. So far, 32 States/UTs have adopted the Model Bye-laws or have aligned their existing bye-laws with the Model Bye-laws.

Under the Centrally Sponsored Project for Computerisation of PACS, a common ERP-based National Software has been developed to facilitate digital management of PACS and delivery of multiple services through a single platform. The ERP system has also been integrated with various national initiatives, including Pradhan Mantri Kisan Samriddhi Kendras (PMKSK), Common Service Centres (CSCs), Pradhan Mantri Bhartiya Janaushadhi Kendras (PMBJK) and Kisan Rin Portal (KRP). In addition, State-specific integrations with digital platforms such as Bhulekh, e-PDS, e-Crop, e-Uparjan, CAMS, RajSahakar Portal, MARKFED and other State Government portals have been undertaken to streamline agricultural credit, procurement and citizen service delivery.

ANNEXURE-‘A’

S. No	State/UTs Name	Approved PACS	Hardware Delivered	ERP Onboarded
1	Andaman and Nicobar	46	46	46
2	Andhra Pradesh	2,037	2,021	2,021
3	Arunachal Pradesh	139	14	14
4	Assam	850	709	581
5	Bihar	4,495	4,477	4,482
6	Chhattisgarh	2,028	2,028	2,028
7	Daman and Diu	9	4	4
8	Goa	86	58	55
9	Gujarat	6,216	5,754	5,760
10	Haryana	710	710	710
11	Himachal Pradesh	1,885	1,789	1,598
12	Jammu and Kashmir	708	537	537
13	Jharkhand	2,797	1,500	1,491
14	Karnataka	5,894	5,491	4,590
15	Ladakh	10	10	10
16	Madhya Pradesh	5,455	4,536	4,536
17	Maharashtra	12,178	12,000	12,033
18	Manipur	308	196	214
19	Meghalaya	330	108	103
20	Mizoram	99	49	45
21	Nagaland	231	231	142
22	Odisha	4,240	0	0
23	Pondicherry	45	45	44
24	Punjab	3,482	3,456	3,454
25	Rajasthan	8,525	6,781	6933
26	Sikkim	131	107	107
27	Tamil Nadu	4,561	4,532	4,481
28	Tripura	475	268	268
29	Uttar Pradesh	6,257	3,581	3,219
30	Uttarakhand	1,216	670	668
31	West Bengal	4,187	4,167	3,512
	Total	79,630	65,875	63,686